

(b) The Reserve Bank of India has issued from time to time suitable guidelines to Banks in the matter of rehabilitation of sick units. The guidelines cover aspects such as strengthening the organisational set up, monitoring, co-ordination of arrangements in Banks, efforts for revival made jointly with other institutions, under State/Central Government, grant of need based credit facilities, if necessary at concessional rates of interest, reduction in margin, rescheduling of past liabilities, periodical review of this aspect by Banks Boards, etc. The Bank have also been advised to set up cells at their central and regional offices equipped with experienced and qualified staff to render monitoring and counselling assistance. A study group has been constituted in Reserve Bank of India (Industrial Finance Department) for examining the proposals for setting up of soft loan fund for assisting in rehabilitation of sick units in Small Scale Industries Sector as per recommendations of the High Power Committee.

(c) The State Level Committees for revival of sick units functioning in the States examine the cases of sick units and recommend a package of assistance including for preferential provision of raw materials. Furthermore Iron and Steel items are being made available to sick units whose rehabilitation process is being financed by Scheduled Banks etc., on the basis of five years best off-take during 1974-75 to 1978-79 instead of three years as in the case of normal working units.

Inclusion of Bhoti Script of North Eastern in Eighth Schedule

3203. SHRI P. NAMGYAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Bhoti script and dialogue is in use in the whole of Himalayan region of our country right from Ladakh in J. & K. Lahaul-Spiti and Kinnaur in Himachal Pradesh the hilly areas of U.P., whole of Sikkim, Darjeeling in West Bengal

and many parts of Arunachal Pradesh and Meghalaya;

(b) whether Government propose to include Bhoti as one of the spoken and written language of hilly people of the North Eastern Frontier in the Eighth Schedule of the Constitution; and

(c) if so, when and if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a): Information is being collected and will be laid on the Table of the House.

(b) and (c). There is at present no proposal under consideration of the Government for inclusion of Bhoti in the Eighth Schedule to the Constitution. However, it is the endeavour of the Government to develop the cultural and literary heritage of all the languages irrespective of their inclusion in the Eighth Schedule.

पर्यावरण विभाग तथा राष्ट्रीय पर्यावरण संबंधी आयोगना समिति का गठन

3204. श्री राकेश कुमार सिंह: क्या विज्ञान और प्रौद्योगिकी मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का विचार पर्यावरण विभाग तथा राष्ट्रीय पर्यावरण-सम्बन्धी आयोगना समिति को गठित करने का है; और

(ख) यदि हाँ, तो तत्सम्बन्धी ब्यौरा क्या है?

विज्ञान और प्रौद्योगिकी तथा इलेक्ट्रॉनिक्स विभागों राज्यमंत्री (श्री सी. पी. एन. सिंह): (क) और (ख):-- भारत सरकार ने भारत के राष्ट्रपति की पहली नवम्बर, 1980 की अधिसूचना संख्या डी.ओ.ई. सी.डी.-1016/80 के अनुसार केन्द्र में पहले से ही प्रधान मंत्री के अधीन एक पर्यावरण विभाग का गठन किया है। यह कार्रवाई पर्यावरण की प्रतिरक्षा के लिए विधायी उपायों और प्रशासनिक तंत्र की सिफारिशों करने व तैयार गठित की गई उच्चशक्ति